

**STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN
RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE
HIGH COURT OF SIKKIM FOR THE THIRD QUARTER ENDING, 2025.**

Sl. No.	Name of the Court	Opening Balance as on 01/07/2025	Institution from 01/07/2025 to 30/09/2025	Disposal from 01/07/2025 to 30/09/2025	Pendency at the end of September, 2025
1.	HIGH COURT OF SIKKIM	01	--	01	--



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Joint Registrar-cum-Reader
High Court of Sikkim
Gangtok